

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Misc. Application (COD) No. 10251 of 2019

(On behalf of Applicant)

in

Excise Appeal No.10646 of 2019

Arising Out Of OIA-BHV-EXCUS-000-APP-081-082-2017-18 Passed Commissioner (Appeals)
Commissioner of Central Excise, Customs and Service Tax-RAJKOT)

Pradip Kochhar

.....Appellant

Former Authorized Person Of Ms Goyal Traders
2252/B-2 Shiva Sadan Hill Drive
BHAVNAGAR
GUJARAT

VERSUS

C.C.E. & S.T.-Bhavnagar,

Plot No.6776/B-1...Siddhi Sadan, Narayan Upadhyay Marg,
Beside Gandhi Clinic, Near Parimial Chowk,
Bhavnagar, Gujarat
364001

APPEARANCE:

Shri Rahul Gajera, Advocate for the Appellant

Shri Sanjiv Kinker, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

Final Order No. A/ 10837 /2020

DATE OF HEARING: 13.03.2020

DATE OF DECISION: 13.03.2020

RAMESH NAIR

The appellant filed a request letter to withdraw this appeal as they opted to avail the SABKA VISHWAS SCHEME, 2019.

2. Accordingly, the appeal is dismissed as withdrawn with a liberty to approach this Tribunal, in case the application under said Scheme, 2019 is not accepted. MA also disposed of.

(Dictated & Pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**